

## NOTICE

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit in Division Bench along with Hon'ble Mr. Justice Ananda Sen at 09.00 A.M. on 31.05.2023 in Court No.04 and take up the cases listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit single after the above Division Bench on 31.05.2023 in Court No.04 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Ananda Sen will sit single after the Division Bench comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ananda Sen on 31.05.2023 in Court No.10 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 30<sup>th</sup> May, 2023  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)



**VACATION BENCH CAUSELIST For Wednesday The 31<sup>st</sup> May 2023**

**COURT NO. 4**

**DIVISION BENCH (BENCH ID-24784)**

**AT 9:00 AM**

**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY  
HON'BLE MR. JUSTICE ANANDA SEN**

**Orders(with defect)**

1 Cr.A(DB)/843/2023 MAHENDRA MAHTO PINKI KUMARI PRIYA SHRESTHA  
vide bench slip  
**vs**  
THE STATE OF JHARKHAND

IA NO, 4974/2023 (For LIMITATION)

NATIONAL INVESTIGATION AGENCY ACT

2 W.P(C)/3035/2023 NTPC LIMITED THROUGH PAWAN PRASHANT PALLAV ASHOK KR YADAV  
KUMAR RAWAT AGM (COAL DISPATCH  
AND BILING) BAJRANG KUMAR  
**vs** SMITA SINHA  
THE STATE OF JHARKHAND THROUGH TAUSEEF JAWED  
PRINCIPAL SECRETARY DEPTT OF  
FOREST ENVIRONMENT AND CLIMATE  
CHANGE

IA NO, 5002/2023 (For STAY OF PROCEEDINGS)

QUASHING MATTER

**Orders**

3 Cr.A(DB)/1349/2022 NIRMAL KUMAR RAHUL DEV VINEET KUMAR VASHISTHA  
Fixed vide Bench slip  
**vs** BIPIN BIHARI  
THE STATE OF JHARKHAND BHASKAR TRIVEDI  
PINKY TIWARY

IA NO, 1603/2023 (For Bail)

PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT

4 Cr.A(DB)/540/2023 MANISH KUMAR RANJAN KUMAR RAVI PRAKASH  
vide bench slip  
**vs** ADITYA SINGH  
THE STATE OF JHARKHAND

IA NO, 4964/2023 (For Bail)

NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985

**Fresh Filing (Admission)**

5 W.P(C)/3021/2023 ASHOK SINGH BINOD SINGH KISHORE KR SINGH  
**vs** ASHOK KUMAR SINGH  
THE STATE OF JHARKHAND THROUGH NISHA SINGH  
THE CHIEF SECRETARY

IA NO, 4980/2023 (For STAY OF PROCEEDINGS)

RELEASE OF VEHICLE MATTER

**Admission**

6 Cr.A(DB)/842/2023 ABHAY SINGH JASVINDAR MAZUMDAR BHOLA NATH OJHA  
vide bench slip  
**vs** ROHAN MAZUMDAR  
THE STATE OF JHARKHAND NISHANT KUMAR ROY  
AYUSH DEB

NATIONAL INVESTIGATION AGENCY ACT

**VACATION BENCH CAUSELIST For Wednesday The 31<sup>st</sup> May 2023**  
**COURT NO. 4**  
**SINGLE BENCH (BENCH ID-24726)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

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**Fresh Filing (Admission)**

1	B.A./4569/2023	SARFARAZ ANSARI <b>vs</b> THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	MD. ZAID AHMED RANISH KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
2	B.A./4578/2023	SEIKH RABBANI ALIAS SK RABBANI <b>vs</b> THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	MD. ZAID AHMED RANISH KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
3	B.A./4647/2023	ANUP BARAIK <b>vs</b> THE STATE OF JHARKHAND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	KRIPA SHANKAR NANDA	PANKAJ KR MISHRA
4	B.A./4659/2023	PANDIT RIKSHAWALA ALIAS CHHOTU ALIAS AMIT KUMAR TIWARI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ONKAR NATH TIWARY	FAHAD ALLAM
5	B.A./4679/2023	VIVEK KUMAR ALIAS VICKY <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SOURAV KUMAR	BISHAMBHAR SHASTRI
6	B.A./4680/2023	MOHMMAD SARAFRAJ ALIAS MD SARFRAJ <b>vs</b> THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	ASHISH KUMAR RAVI KUMAR SHAMSHAD KHAN	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
7	B.A./4696/2023	SHYAM CHARAN TURI ALIAS BABLU TURI <b>vs</b> THE STATE OF JHARKHAND ARMS ACT,1959	SUDHANSHU SHEKHAR CHOUDHARY AMAN SHEKHAR VAIBHAV PRASAD DEO	PANKAJ KR MISHRA
8	B.A./4702/2023	ARUN KUMAR <b>vs</b> THE STATE OF JHARKHAND STATE EXCISE ACT	RAKESH KUMAR	RAKESH RANJAN
9	B.A./4705/2023	DIBYENDU NANDI ALIAS NAYAN NANDI <b>vs</b> THE STATE OF JHARKHAND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	ONKAR NATH TIWARY	GAUTAM RAKESH
10	B.A./4711/2023	VIJAY RAVI <b>vs</b> THE STATE OF JHARKHAND ARMS ACT,1959	PRAN PRANAY	SANAT KUMAR JHA
11	B.A./4716/2023	WARIS ANSARI <b>vs</b> THE STATE OF JHARKHAND CRIMINAL LAW AMENDMENT ACT, 1952	PRAN PRANAY	SANTOSH KUMAR SHUKLA
12	B.A./4719/2023	BOKUL BHUIMALI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MD.YASIR ARAFAT	KUMARI RASHMI
13	B.A./4731/2023	GIRDHARI MAHTO <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PINKI KUMARI RANDHIR KUMAR SONU KUMARI	VISHWANATH ROY

14	B.A./4735/2023	SAHJAHAN SK ALIAS SARJAHAN SK <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	RAJA RAVI SHEKHAR SINGH	GAUTAM RAKESH
15	B.A./4744/2023	MD MUSTAGIZ AHMAD ALIAS MD MUSTAGIS AHMAD <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	VIKAS KUMAR VIVEK KUMAR RAI	MOHUA PALIT
16	B.A./4752/2023	ASHIT KUMAR GUPTA ALIAS ASHIT GUPTA ALIAS AASHIT KUMAR GUPTA <b>vs</b> THE STATE OF JHARKHAND  NEGOTIABLE INSTRUMENTS ACT, 1881	PREETAM MANDAL SAURAV KUMAR AMIT KUMAR DAS	VINEET KUMAR VASHISTHA SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE
17	B.A./4756/2023	BABA ALIAS RAMESH L SURYAVANSHI ALIAS RAMESH <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	VIKAS KUMAR	JITENDRA PANDEY
18	B.A./4765/2023	MAJHIA TUDU <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	ROHIT AGARWAL	SHWETA SINGH
19	B.A./4767/2023	SANTAN YADAV <b>vs</b> THE STATE OF JHARKHAND  NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	ANUPAM ANAND	RAVI PRAKASH
20	B.A./4770/2023	IMRAN KHAN <b>vs</b> THE STATE OF JHARKHAND  PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	VANI KUMARI SUJAY DAYAL	SHREE PRAKASH JHA
21	B.A./4773/2023	FAJUDDIN SHEKH ALIAS MD FAJUDDIN <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	MD.YASIR ARAFAT	SUDHIR KUMAR MAHTO
22	B.A./4777/2023	SUDHAKAR KUMAR ALIAS PRIYANT KUMAR <b>vs</b> THE STATE OF JHARKHAND  CYBER CRIME	RAMESH KUMAR	SHAILENDRA KUMAR TIWARI
23	B.A./4782/2023	VINEET KUMAR SINGH ALIAS VINIT KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	JITENDRA NATH UPADHYAY	KUMARI RASHMI
24	B.A./4784/2023	SAJAD AHMAD <b>vs</b> THE STATE OF JHARKHAND  PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH	ABHAY KR TIWARI
25	B.A./4788/2023	SHARAD YADAV <b>vs</b> THE STATE OF JHARKHAND  DOWRY PROHIBITION ACT, 1961	ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	PANKAJ KUMAR
26	B.A./4794/2023	KISHORI SAW ALIAS KISHORI PRASAD <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	BINOD KR DUBEY ARVIND PRAJAPATI	SNEHLIKA BHAGAT
27	B.A./4803/2023	RAVI RANJAN SINGH BHOKTA <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	RAJESH KR SINGH	RAJENDRA RAM RAVI DAS

28	B.A./4824/2023	CHANDAN KUMAR ALIAS CHANDAN KUMAR RAVIDAS ALIAS CHANDAN KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH	ANURADHA SAHAY
		PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT		
29	B.A./4825/2023	YUGESH KUMAR GANJHU <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH	RAVI PRAKASH
		NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985		

**VACATION BENCH CAUSELIST For Wednesday The 31<sup>st</sup> May 2023**  
**COURT NO. 4**  
**SINGLE BENCH (BENCH ID-24760)**  
**AFTER THE ABOVE**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**Fresh Filing (Admission)**

1	A.B.A./4468/2023  INDIAN FOREST ACT ,1927	GYASUDDIN ANSARI <b>vs</b> THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	SANAT KUMAR JHA
2	A.B.A./4480/2023  INDIAN PENAL CODE, 1860	PRAVEZ ANSARI <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	SANTOSH KUMAR SHUKLA
3	A.B.A./4484/2023  INDIAN PENAL CODE, 1860	SAMSAD ALAM <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	SAKET KUMAR
4	A.B.A./4485/2023  DOWRY PROHIBITION ACT, 1961	RANJIT KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	PRAFUL JOJO
5	A.B.A./4487/2023  ARMS ACT,1959	DEEPAK SHARMA ALIAS DEEPAK KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	SANJAY KUMAR SRIVASTAVA
6	A.B.A./4491/2023  STATE EXCISE ACT	BOARA SAMAD ALIAS SUKHIRAM SAMAD <b>vs</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SNEHLIKA BHAGAT
7	A.B.A./4549/2023  INDIAN PENAL CODE, 1860	BUDHADEV MAHATO <b>vs</b> THE STATE OF JHARKHAND	NISITH KR SAHANI SHRIDHI PRIYA DIMPY HALDER	PRAFUL JOJO
8	A.B.A./4556/2023  INDIAN PENAL CODE, 1860	SUNIL KUMAR GOSWAMI ALIAS SUNIL GOSWAMI <b>vs</b> THE STATE OF JHARKHAND	KUNDAN KUMAR AWNISH SHANKAR	RAKESH RANJAN
9	A.B.A./4558/2023  INDIAN PENAL CODE, 1860	ANIL KUMAR YADAV ALIAS ANIL KUMAR <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI SONU KUMARI	SHAIENDRA KUMAR TIWARI
10	A.B.A./4576/2023  JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	RANJAN YADAV <b>vs</b> THE STATE OF JHARKHAND	RANJAN KUMAR	SATISH PRASAD
11	A.B.A./4585/2023  INDIAN PENAL CODE, 1860	MANOJ KUMAR PODDAR <b>vs</b> THE STATE OF JHARKHAND	BHOLA NATH RAJAK MOTI GOPE SATISH KUMAR NARESH PD THAKUR	TARUN KUMAR
12	A.B.A./4610/2023  INDIAN PENAL CODE, 1860	ARUN KUMAR BHUIYAN ALIAS ARUN KUMAR <b>vs</b> THE STATE OF JHARKHAND	MD FARUQUE ANSARI	ANURADHA SAHAY
13	A.B.A./4615/2023  MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	DEVANAND THAKUR <b>vs</b> THE STATE OF JHARKHAND	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR	BHOLA NATH OJHA

14	A.B.A./4634/2023	SUNIL NAYAK <b>vs</b> THE STATE OF JHARKHAND	S K UPADHYAY SHAMIM AKHTAR	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
15	A.B.A./4639/2023	JUNAS HASSA PURTI ALIAS JUNAS HASSA PURT <b>vs</b> THE STATE OF JHARKHAND	MADHAV PRASAD	PRIYA SHRESTHA
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
16	A.B.A./4640/2023	KISHORI VERMA ALIAS KISHORI PRASAD VERMA <b>vs</b> THE STATE OF JHARKHAND	ARWIND KUMAR	TARUN KUMAR
	STATE EXCISE ACT			
17	A.B.A./4641/2023	MITHUN RAM ALIAS MITHU RAM <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY	SATISH PRASAD SURAJ SINGH SUNIL SINGH
	DOWRY PROHIBITION ACT, 1961			
18	A.B.A./4644/2023	SOMNATH MANDAL ALIAS SOMNATH MONDAL <b>vs</b> THE STATE OF JHARKHAND	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR	VINEET KUMAR VASHISTHA
	INDIAN PENAL CODE, 1860			
19	A.B.A./4645/2023	SUSHIL BHANDARI <b>vs</b> THE STATE OF JHARKHAND	MD.YASIR ARAFAT	SATISH PRASAD
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
20	A.B.A./4649/2023	DIPAK BAURI <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY	RAVI PRAKASH
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
21	A.B.A./4656/2023	PAPPU BHUIYAN <b>vs</b> THE STATE OF JHARKHAND	ANUPAM ANAND	RAJNEESH VARDHAN
	INDIAN PENAL CODE, 1860			
22	A.B.A./4663/2023	NIRANJAN RAI ALIAS NIRANJAN KUMAR RAI <b>vs</b> THE STATE OF JHARKHAND	ARWIND KUMAR	VIJAY KUMAR SINHA
	PUBLIC GAMBLING ACT			
23	A.B.A./4670/2023	MD AYAJ MUJAFFAR HASNAIN <b>vs</b> THE STATE OF JHARKHAND	BINOD KR DUBEY ARVIND PRAJAPATI	SHREE PRAKASH JHA
	INDIAN PENAL CODE, 1860			

**VACATION BENCH CAUSELIST For Wednesday The 31<sup>st</sup> May 2023**

**COURT NO. 10**

**SINGLE BENCH (BENCH ID-24728)**

**AFTER THE DIVISION BENCH**

**HON'BLE MR. JUSTICE ANANDA SEN**

**Orders(with defect)**

1	C.M.P./663/2023	RANJIT KUMAR SINGH <b>vs</b> ACHINTYA KUMAR SARKAR	AMAR KR SINHA NIRANJAN KUMAR	
IA NO, 4987/2023 (For STAY OF PROCEEDINGS) ARTICLE-227				
2	W.P(C)/2892/2023	BOKARO ZILA DUKANDAR SANGH REPRESENTED THROUGH ITS GENERAL SECRETARY SRI RAM JANAM KUSHWAHA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER	JAGAT KUMAR SONI ANJALI KUMARI SANJEEV THAKUR	LAXMI MURMU INDRAJIT SINHA
IA NO, 4919/2023 (For Early Hearing) ENCROACHMENT MATTER				
3	W.P(S)/3031/2023	DR JAGADISH SINGH <b>vs</b> STATE OF JHARKHAND	PRADEEP KR VERMA BANDANA SINHA	MRINAL KANTI ROY
IA NO, 4996/2023 (For STAY OF PROCEEDINGS) TRANSFER MATTER				
4	W.P(C)/3032/2023	POLI DEVI <b>vs</b> PANCHAYAT SAMITI BUNDU	ANUPAM ANAND	RAHUL SABOO
IA NO, 4997/2023 (For STAY OF PROCEEDINGS) DEMOLITION				
5	W.P(C)/3033/2023	M/S REGAL INGOT PRIVATE LIMITED THROUGH ITS AUTHORIZED SIGNATORY MR PAWAN KUMAR AGARWAL <b>vs</b> THE JHARKHAND URJA VIKAS NIGAM LIMITED THROUGH ITS CHAIRMAN GUM MANAGING DIRECTOR	SAMEER SAHAY TANYA SINGH CHANCHAL JAIN KUSHAL KUMAR APRAJITA BHARDWAJ TEJASWITA SAFALTA VIKALP GUPTA SAMEER RANJAN	SACHIN KUMAR
IA NO, 4998/2023 (For STAY OF PROCEEDINGS) ELECTRICITY-00				